

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:376  
ANSWERED ON:23.11.2011  
IRREGULARITIES IN IITS  
Singh Baba Shri K.C.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether instances of financial and other irregularities have been reported from the Indian Institutes of Technology (IITs) located in various parts of the country during the last three years and the current year;
- (b) if so, the details thereof, year-wise, institution- wise;
- (c) the number of officers/employees found guilty in such irregularities;
- (d) the action taken against the guilty officials; and
- (e) the steps taken/proposed to be taken by the Government to check such irregularities in IITs?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. D. PURANDESWARI)

(a) to (e): There is no legal requirement of reporting of financial or other irregularities by the Indian Institutes of Technology (IITs) to the Central Government. However, instances reported in the past, from sources within the IITs or otherwise, which were considered to be serious were looked into and some of those issues stand resolved. The IITs are subjected to annual audit by the Comptroller and Auditor General of India and the irregularities, if any, pointed out by Audit, are dealt with through a well laid down procedure.